

(c) if so, what was Government's reaction thereto; and

(d) what action is being taken by Government against such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) and (b) On June 7, and again on June 16, unidentified individuals blocked the passage of the car driven by Shri D. P. Srivastava, Consul in the Consulate General of India, Karachi. They tried to smash the window screen and, pointing a pistol, attempted to open the door of the car.

(c) The Government have lodged strong protests over these incidents with the Government of Pakistan. We have also demanded that those responsible for the attempted attack on Consul Srivastava be brought to book.

(d) Government have reminded the Government of Pakistan of their obligations to ensure strict compliance by their authorities of the relevant international convention's regarding diplomatic privileges and immunities,

Vint of. a High Level U.S. Delegation

193. SHRI MURLIDHAR CHANDRAKANT BHANDARE: SHRI RAMDAS AGARWAL;

Will the PRIME MINISTER be pleased to state:

(a) whether a high-level US delegation visited New Delhi in June this year to discuss a proposal to establish a Nuclear-weapon free zone in South Asia and other issue;

(b) if so, what was the precise proposal mooted by the delegation; and

(c) what was the outcome of the talks?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) and (b) A U.S. delegation, led by Deputy Assistant Secretary of State Ms. Teresita Schaffer, visited New Delhi for discus-

sions, on issues concerning non-proliferation and disarmament. The discussions covered both global trends and regional issues, including US-Russia arms, control agreements, developments in West Asia, Latin America South Africa and the Korean peninsula, ongoing disarmament negotiations relating to chemical weapons, India's security concerns in the context of the changing global environment, and Confidence Building Measures between India and neighbouring countries.

(c) The talks offered an opportunity for exchange of views in detail on specific issues to understand each other concerns better and explore areas where the perceptions of the two countries converge. This is part of an ongoing dialogue-

Outcome of the President visit to China

194. SHRI SUKOMAL SEN:

CHOWDHRY HARI SINGH;

Will the PRIME MINISTER be pleased to state:

(a) what is the net outcome of the recent visit of the President of India to China; and

(b) what will be its impact on the solution of the border dispute between the two countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) The President Shri R. Venkataraman paid a state visit to China from May 18 to 23, 1992 at the invitation of President Yang Shang-kun of China. In Beijing the President had cordial discussions with President Yang Shang-kun, Mr. Jiang Zemin, General Secretary of the Communist Party of China and Premier Li Peng. The President's discussions with the Chinese leaders took place in an atmosphere of friendship and mutual understanding and covered a wide range of issues of bilateral, regional and global interest. The visit is an important milestone in our evolving high-level political dialogue with China. It has enabled India

to keep up the momentum of this dialogue and assess Chinese attitudes on various issues of bilateral concern, the regional situation and China's foreign policy priorities in a changing world situation. During discussions, both sides recognised the importance of further developing and enhancing cooperation between India and China as the world's largest developing countries. Continuing high-level contacts will strengthen mutual understanding and pave the way for the peaceful resolution of all outstanding issues.

(b) During the President's discussions, the progress made by the India-China Joint Working Group (JWG) on the boundary question was reviewed and both sides expressed satisfaction at the progress achieved so far. It was agreed that the boundary question is complex, but both sides reiterated their firm resolve to settle the boundary question by peaceful negotiations. It was noted that concrete confidence-building measures, to maintain peace and tranquillity in the border areas are being discussed within the Joint Working Group and that these measures would contribute significantly to the creation of a favourable any positive atmosphere for an early and fair settlement of the boundary question between the two countries.

195. [Transferred to the 2st July, 1992]

Decline in industrial activity

196. SHRI S.K.T. RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the financial year 1991-92 ended with a decline in industrial activity by about one percent as compared to the levels in 1990-91;

(b) if so, what are the reasons therefor;

(c) what is the trend of industrial activity during 1992-93 so far compared with the previous two years;

(d) what steps have been taken to increase production and productivity in the industrial sector; and

(e) what is the impact of the new industrial policy on industrial production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) According to the Index of Industrial Production compiled by Central Statistical Organisation, the industrial production during 1991-92 was marginally lower than that in 1990-91 by 0.1 per cent.

(b) The reasons for shortfall include import restriction, shortage of critical raw materials and credit squeeze.

(c) The latest information on Index of Industrial Production is available only upto March, 1992.

(d) Following measures have been taken:

(1) Substantial deregulation of the industrial sector.

(2) Promotion of foreign investment in hi-tech areas.

(3) Initiatives taken in the Union Budget for 1992-93 and in the new Export and Import Policy 1992-97.

(e) The spurt in the number of Entrepreneur Memorandum filed with Secretariat for Industrial Approvals indicates a favourable industrial climate.

197. [Transferred to the 4th July, 1992.]

198. SHRI MENTAY PADMANABHAM: Will the PRIME MINISTER be pleased to state:

(a) what is the number of applications for brewery licence forwarded to the Ministry of Industry by the Ministry of Food Processing Industries;

(b) how many out of them have been cleared and the names of the units which have been cleared by the Ministry, giving State-wise, break up?